

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Hon'ble the Chief Justice's Secretariat)

Subject:- Promotion of Head Assistants to the posts of Section Officers in the Subordinate Courts of Kashmir Division.

ORDER

No. **46407/2023/PSY**

Dated: **03-04-2023**

Sanction is hereby accorded to the promotions of the following Head Assistants to the post of Section Officers in the Pay Level-7 (44900-142400), notionally from the dates shown against each and monetarily from the date of issuance of this order:-

S.No.	Name of the official	Present place of posting	Date from which the promotion is granted
1.	Shri Saif-UD-Din Lone	Head Assistant (Nazir) Chief Judicial Magistrate, Bandipora	As Section Officer notionally from 01.01.2023 and monetarily from the date of issuance of this order.
2.	Shri Raja Mohammad Ali Khan	Head Assistant(Nazir) Municipal Magistrate, Srinagar	As Section Officer notionally from 01.01.2023 and monetarily from the date of issuance of this order.
3.	Shri Abdul Rashid Bhat	Head Assistant(Nazir) Passenger Tax Magistrate, Srinagar	As Section Officer notionally from 01.01.2023 and monetarily from the date of issuance of this order.
4.	Shri Santok Singh	Retired as Head Assistant (ARK) in the Court of PDJ, Anantnag	Placed in the cadre of Section Officer w.e.f 01.01.2023 till the date of his retirement.
5.	Smt. Farida Akhter	Head Assistant (Nazir) Fast Track Court (POCSO Cases), Srinagar	As Section Officer from the date of issuance of this order.
6.	Shri Ghulam Hassan Parray	Head Assistant (Nazir) Sub Judge, Court, Pattan	As Section Officer from the date of issuance of this order.
7.	Shri Imran Naseer Shah	Head Assistant (Nazir) PDJ Court, Srinagar.	As Section Officer from the date of issuance of this order.

Note:-

- 1)The promotions of Smt. Farida Akhter, Shri Ghulam Hassan Parray and Shri Imran Naseer Shah, Head Assistants to the post of Section Officers shall be subject to the outcome of Regular Enquiries pending against Shri Ali Mohd. Wani, Shri Bashir Ahmed Bhat-III and Shri Arshid Hussain Zehgir before the Registrar Vigilance High Court of J&K and Ladakh. In case of exoneration of the officials of the Charges Leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.
- 2)Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

(-Sd-)

**Principal Secretary to,
Hon'ble the Chief Justice**

No.: **91-101/PSY-644** Dated: **03-04-2023**

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Jammu
02. Registrar Vigilance High Court of J&K and Ladakh, Jammu
03. Principal District & Sessions Judge, Srinagar/Bandipora/Anantnag/ Baramulla
04. Fast Track Court (POCSO), Srinagar

05. Chief Judicial Magistrate, Bandipora

06. Municipal Magistrate, Srinagar.

07. Passenger Tax Magistrate, Srinagar.

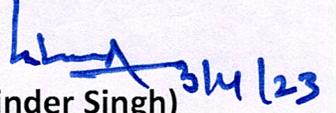
08. Sub Judge, Pattan

..... for information & necessary action

09. Chief Librarian, High Court wing Jammu/Srinagar for keeping record.

10. in charge NIC, High Court wing, Jammu for uploading the aforesaid order on the High Court website.

11 Order file.


(S. Jatinder Singh)
Deputy Registrar